

investment. The Chief Executive is invariably appointed by the Government. The Board of Directors of Public Undertakings is also appointed annually by the Government in accordance with the Companies Act, and on it apart from the representation of the Administrative Ministries, a representative of the Ministry of Finance is also nominated as a Director who keeps a vigilant watch over the financial aspects. The Undertakings are required to submit periodical reports of their progress, production and financial position to the Government. The annual budget requirements of the Undertakings have to be sanctioned by Government with the approval of the Parliament. There is also a Parliamentary Committee on Public Undertakings which constantly reviews the working of these Undertakings and makes its report. Based on the Committee's recommendations and also on any defects noticed through the periodical reports, corrective action is taken by Government in respect of each Undertaking from time to time.

LEVEL CROSSING AT NILGIRI ROAD STATION

2806. SHRI S. KUNDU: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware of the persistent demand of the people of the Nilgiri Road Station to construct a level crossing at the Nilgiri Road Railway Station of the South-Eastern Railway;

(b) whether it is proposed to open a level crossing at the Nilgiri Road railway station in deference to the wishes of the people; and

(c) if not, the reason therefor?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) (a) Yes.

(b) and (c). The new level crossing has been asked for in addition to the one already existing at a distance of 1260 ft. The proposed level crossing would be an additional 'accommodation' work, the entire cost of which has to be borne by the State Government as required under the extant rules.

The necessary details of the proposal together with financial implications were furnished to the State Government in 1963, but they have neither communicated

their final decision nor have they forwarded their acceptance of the cost involved, so far.

किशनगंज रेलवे स्टेशन (पूर्वोत्तर सीमान्त रेलवे) पर उपरि पुल

2806. श्री लक्ष्मणलाल कपूर : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पूर्वोत्तर सीमान्त रेलवे के बिहार स्थित किशनगंज रेलवे स्टेशन की छोटी लाइन पर कोई उपरि पुल न होने के कारण यात्रियों को काफी असुविधा तथा खतरे का सामना करना पड़ता है ;

(ख) क्या इस अपेक्षित पुल का निर्माण करके इस खतरे को दूर करने के लिए कोई योजना बनाई गई है ; और

(ग) यदि हां, तो इस योजना के कब तक क्रियान्वित किये जाने की संभावना है ?

रेलवे मंत्री (श्री च० मु० पुनाचा) :

(क) जी हां। इस स्टेशन पर मीटर लाइन के द्वीप प्लेटफार्म को मीटर लाइन के मुख्य प्लेटफार्म से जोड़ने के लिए कोई ऊपरी पैदल पुल नहीं है। लेकिन मीटर लाइन और बड़ी लाइन के मुख्य प्लेटफार्मों को स्टेशन के पहुंच-मार्गों से जोड़ने वाला एक ऊपरी पैदल पुल मौजूद है।

(ख) जी हां। वर्तमान ऊपरी पैदल पुल को मीटर लाइन के द्वीप प्लेटफार्म तक बढ़ाने का प्रस्ताव है।

(ग) अगर धन उपलब्ध हुआ तो यह काम 1968-69 के वित्तीय वर्ष के अन्त तक पूरा हो जाने की आशा है।

ALUMINIUM PLANTS

2807. SHRI K. P. SINGH DEO: Will the Minister of STEEL, MINES AND METALS be pleased to state:

(a) whether there is any proposal to set up aluminium plants in Maharashtra and Madhya Pradesh with German collaboration; and

(b) if so, the details thereof?